## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: Sharath Ramaraj and 2 Others

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

**SECTION** 

: 397/398

NAME (IN CAPITAL) Sl.No.

REPRESENTED BY

**SIGNATURE** 

DR. S. V. RAMAKRISHNA G. V. MOHAN KUMAR

Coursel for R-2

Mr. Ramaknishnan Vivavagham

Serior Coursel for

MS. C. Sivashandsonan.

C. Alsila

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## **ORDER**

Counsel for both the parties present. We have heard the Petitioner and the Respondents. In the circumstances both the parties are directed to suggest the name of another person for appointment as Director/CEO/Administrator for the Respondent Company before or on the next date of hearing. Put up on 07.08.2017 at 10.30 A.M.

C-virapiden.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)